

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 776
ANSWERED ON 17TH SEPTEMBER, 2020**

MOTOR VEHICLES (AMENDMENT) ACT, 2019

776. SHRI THOMAS CHAZHIKADAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received any objections from various State Governments against the quantum of fines and penalties imposed under the Motor Vehicles (Amendment) Act 2019;**
- (b) if so, the names of such States along with the objections/reasons put forward by them;**
- (c) whether these States have proposed any amendments in the said Act for controlling violations of traffic rules and if so, the details thereof;**
- (d) whether the said Act has been able to achieve the objective of reducing the number of road accidents and if so, the year-wise comparative number of road accidents before and after implementation of the said Act in the country; and**
- (e) whether the Government has any plan to make further amendments to the said Act and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Ministry received suggestions in regard to fines and penalties from the State Government of Chhattisgarh and Kerala for the Motor Vehicles (Amendment) Act 2019 which are as under:-

(i) The Government of Kerala had inter-alia written for providing provisions under Motor Vehicles Act, 1988 to give flexibility to the State for fixing compounding fee at rates proportionate to the gravity of the offence and to reduce the fine and imprisonment in respect of other offences which do not come under section 200 of the Act.

(ii) The Government of Chhattisgarh had inter-alia requested to review the provisions of the Motor Vehicles (Amendment) Act, 2019 related to the offences by Juveniles.

(d) As per the information available for certain period from certain States and UTs, the number of road accidents before and after implementation of the said Act in the country is as under:-

Month wise comparison of Accidents and Fatalities						
	Accidents		Increase/ decrease	Fatalities		Increase/ decrease
	2018	2019		2018	2019	
August	35811	34051	-4.91	11040	10710	-2.99
September	35337	32016	-9.40	10843	10107	-6.79
October	38182	35365	-7.38	12147	11577	-4.69
November	38366	36866	-3.91	12691	12463	-1.80
December	38705	37007	-4.39	13379	12598	-5.84

TOTAL Aug- Dec(*)	186401	175305	-5.95	60100	57455	-4.40
	Accidents		Increase/ decrease	Fatalities		Increase/ decrease
	2019	2020		2019	2020	
January	40602	38920	-4.14	13292	12267	-7.71
February	36726	38472	4.75	12199	12587	3.18
March(#)	38793	31049	-19.96	13155	10538	-19.89
April – June	112215	50336	-55.14	39013	18876	-51.61
TOTAL Jan- June(@)	230355	160797	-30.19	79678	56288	-29.35

(*): data for the State of Tripura not included as data for 2019 has not been received

(@): Excluding the data for the state of Tripura and Jharkhand as the same has not been received

(#) data from J&K not included as the same has not been received

(e) No such proposal is under consideration with the Ministry.
